

**Annexure – 7**  
**Name of the corporate debtor: FEEDBACK INFRA PRIVATE LIMITED**  
**Date of commencement of CIRP: 11th January 2024 (Copy of order received on 15th January 2024)**  
**List of creditors as on: 30.12.2024**  
**List of Operational Creditors (Government Dues)**  
**(Amount in ₹)**

SI No.	Details of Claimant		Details of Claim received		Details of Claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner, CGST & Central Excise	Government	31-01-2024	20,24,926.00	-	Operational					20,24,926.00	-	
2	The Assistant Commissioner of GST & Central Excise, II-Division, Coimbatore.	Government	13-03-2024	38,91,262.00	38,91,262.00	Operational	-	-	-	-	-	-	
3	DY. Commissioner of Income Tax, TDS Circle -74 (1)	Government	13-09-2024	15,97,25,046.00	64,94,637.00	Operational	-	-	-	-	-	15,32,30,409.00	
4	ESI CORPORATAION	Government	02-08-2024	14,09,802.00	-	Operational	-	-	-	-	14,09,802.00	-	
<b>Total</b>				<b>16,70,51,036.00</b>	<b>1,03,85,899.00</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>34,34,728.00</b>	<b>15,32,30,409.00</b>	